

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
VINOD COTTON CORP PRIVATE LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Vinod Cotton Corp Pvt Ltd
2.	Date of incorporation of corporate debtor	14.02.2011
3.	Authority under which corporate debtor is incorporated / Registered	Registrar of Companies NCT Delhi & Haryana
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17121DL2011PTC214029
5.	Address of the registered office and principal office (if any) of corporate debtor	153, 2nd Floor, Katra Nawab, Chandani Chowk, Delhi-110006 14, New Shakti Nagar, Bhatinda-151005
6.	Date of closure of Insolvency Resolution Process	19.02.2020(180 days from the CIRP commencement date)
7.	Liquidation commencement date of corporate debtor	31.08.2020
8.	Name and registration number of the insolvency professional acting as liquidator	Neeraj Bhatia IBBI/IPA-001/IP-P00824/2017-18/11400
9.	Address and e-mail of the liquidator, as registered with the Board	P-27, 1st Floor, Malviya Nagar, New Delhi-110017 nbtrace1@yahoo.com
10.	Address and e-mail to be used for correspondence with the liquidator	P-27, 1st Floor, Malviya Nagar, New Delhi-110017 nbtrace1@yahoo.com
11.	Last date for submission of claims	30.09.2020

Notice is hereby given that the National Company Law Tribunal New Delhi Special Bench VI has ordered the commencement of liquidation of the Vinod Cotton Corp. Private Limited on 31.08.2020 .

The stakeholders of Vinod Cotton Corp. Private Limited are hereby called upon to submit their claims with proof on or before 30.09.2020, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 01.09.2020
Place : New Delhi

Neeraj Bhatia
Liquidator in the matter of Vinod Cotton Corp. Pvt Ltd.
IBBI Reg. No. : IBBI/IPA-001/IP-P00824/2017-18/11400

